

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“DB” BENCH, AGRA  
BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER &  
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**ITA No. 38/Agr/2022  
(Assessment Year 2010-11)**

Prakash Narayan Agrawal D-55, Harishankar Puram, Gwalior-474002	Vs.	ACIT, Circle-2, Aayakar Bhawan, City Centre, Gwalior-474011 MP
स्थायीलेखासं./जीआइआरसं./PAN/GIR No: ABUPA9961F		
Appellant	..	Respondent

Appellant by :	Sh. Anurag Sinha, Adv.
Respondent by :	Sh. Shailender Shrivastava, CIT-DR

Date of Hearing	12.02.2025
Date of Pronouncement	12.02.2025

**ORDER**

**PER SATBEER SINGH GODARA, JUDICIAL MEMBER:**

This assessee's appeal for assessment year 2010-11 arises against Commissioner of Income Tax(Appeals)/National Faceless Appeal Centre [in short, the "CIT(A)/NFAC"], Delhi's DIN and Order No. ITBA/NFAC/S/250/2021-22/1042370239(1) dated 31.03.2022, involving proceedings u/s 147 r.w.s. 143(3) of the Income-tax Act, 1961, [hereinafter referred to as the 'Act'].

2. At the time of hearing, learned counsel of the assessee submits that the assessee wants to withdraw it's instant appeal.

3. Learned department representative submits that he has no objection to the instant withdrawal of appeal. Ordered accordingly.

4. This assessee's appeal is dismissed as withdrawn subject to all just exceptions.

Order pronounced in the open court on 12.02.2025

Sd/-  
(Manoj Kumar Aggarwal)  
ACCOUNTANT MEMBER

Sd/-  
(Satbeer Singh Godara )  
JUDICIAL MEMBER

Dated 12.02.2025

PS: Rohit/Subodh, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT AGRA